

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

26. IA/2995/2021 IA/36/2022 IA/68/2022  
IA/503/2022 IA/551/2022 IA/573/2022  
IA/605/2022 IA/808/2022 IA/809/2022  
IA/837/2022 IA/833/2022 IA/872/2022  
IA/931/2022 IA/934/2022 IA/988/2022  
IA/989/2022 IA/1070/2022 IA/1379/2022  
IA/1638/2022 IA/1653/2022 IA/1644/2022  
IA/1810/2022 IA/1899/2022 IA/1981/2022  
IA/2085/2022 IA/2126/2022 C.P.  
(IB)/1390(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **20.09.2022**.

NAME OF THE PARTIES: BEACON TRUSTEESHIP LIMITED

V/s

RADIUS ESTATES AND DEVELOPERS PRIVATE LIMITED

SECTION: 7 Sec 60(5) Sec 30 of IBC, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on List  
the matter on **26.09.2022**.

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/